

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Cr1.) No(s).
8758-8760/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 23-01-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Upendra Mishra, Adv.
Mr. Vinay Garg, AOR

For Respondent(s)

Mr. Rakesh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr1.) No.8758/2016

Last and final opportunity is granted to the Ld. Counsel for the petitioner for taking fresh steps for service of the sole respondent within two weeks. Notice thereafter be issued.

SLP(Cr1.) No.8759/2016

Last and final opportunity is granted to the Ld. Counsel for the petitioner for taking fresh steps for service of respondent Nos.2 and 3 within two weeks. Notice thereafter be issued.

SLP(Crl.) No.8760/2016

Spare copies for service of the sole respondent have been filed but fresh particulars of the sole respondent have not been furnished, despite last opportunity.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA
Registrar
23.1.2018

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